

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. C.A. 135/ 2022

IN

C.P. 20/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.09.2023**

NAME OF THE PARTIES: Chowgule and Company Private Limited

V/s.

Angre Port Private Limited

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Adv. Sanskriti Sidana a/w Adv. Rahul Mantri i/b Cyril Amarchand
Mangaldas, Counsel appearing for the Petitioner and Adv. Shailendra
Kanetkar, Counsel appearing for the Respondent are present.

At the joint request of the parties list this matter on **30.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal